

OA 1331/93

27.7.94 Hon. Mr. K. Muthukumar A.M.

Sri S. Aravam Lori, brief holder
for Sri R. A. Ansoni learned
Counsel for applicant. Sri Lalji
Sinha appeared on behalf of the
respondents.

Rejoinder affidavit may be filed
within 3 weeks, thereafter.

List this case on 13.9.94 for hearing.

by
A.M.

~~Registered~~
12.9.94

13.9.94

Single Bench is not avail-
able today, the case is
adjourned to 7.11.94

Sr
BOC
~~Registered~~

07.11.94

Hon'ble S.B. ISIRI available
today - the case is
adjourned to 05.1.95
for hearing.

Mr.
A.M.

5.1.95 Hon Mr S. Deyal, Jm

Adjourned put up tomorrow

12.6.95.

BC
12

OK
RA not filed.
by
7.01.

OK
CA 2 Supt. CA kept
on record. RA not filed
by
27.10

as
submitted
by
2.1.